

ITEM NO.801

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 148-151/2014

ANJUM KHAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
THROUGH ITS PRINCIPAL SECRETARY

Respondent(s)

Date : 08-03-2022 These appeals were called on by way of mentioning today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Mr. Zulfiker Ali P. S, AOR

For Respondent(s) Mr. Ajay Vikram Singh, AOR

Mr. P. Narasimhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

On being mentioned, the matter is taken on Board.

List Cr1.M.P. No. 30601 of 2022 in Criminal Appeal Nos. 148-151 of 2014 on 10.03.2022.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)